

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 1**

ITEM No 57  
CP 41 of 2020

**Order under Section 241-242 of Co.Act.2013**

**IN THE MATTER OF:**

Bengeet Ltd

.....Applicant

V/s

G A Foods (India) Pvt Ltd & Ors

.....Respondent

**Order delivered on ..13/07/2021**

**Coram:**

Madan B. Gosavi, Hon'ble Member(J)

Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENTS:**

For the Applicant : Mr. Rohan Lavkumar, Advocate.

For the Respondent : Ms. Kinjal Trivedi, Advocate for R-2 to 4

Mr. Jeet J Bhatt, Advocate for R-7


**ORDER**

We direct the parties to complete the pleadings within two weeks by exchanging inter-se.

We also direct the parties to upload all their respective documents / pleadings on e-portal, if not uploaded.

Matter stands adjourned to 13.09.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)